

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **29.11.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No.426/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Mantharasalam Palanisamy & Anr.	Mr. T Ravichandran	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	9805118/00356/2022	Kshema Power and Infra Co. Pvt Ltd Vs Regen Power Tech Infra Pvt Ltd & Ors.		
3.	9805130/02104/2022	Vamana Bhagya Private Limited Vs Suryachakra Power Corporation Ltd & Anr.		
4.	9805130/01934/2022	Jyothirmaye Constructions Vs A. Ravi Mohan Reddy		
5.	9805118/00705/2022	Mahendra Girdharilal Wadhvani & Ors. Vs Dalmia Refractories Limited		
6.	9805130/01804/2022	State Bank of India Vs Sri Mata Infratech Ltd		
7.	9805118/01525/2022	Sindhu Rajesh Vs State Bank of India		

8.	9805118/01502/2022	Welmech Engineering Company Private Limited & Anr. Vs Achath Venadan Sushama		
9.	9805118/01527/2022	Bindya Saleesh Vs State Bank of India		
10.	9805118/01528/2022	Satheesh Babu VK Vs State Bank of India		
11.	9805118/01526/2022	Saleesh K Satheesh Vs State Bank of India		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 1177/2024 (For Direction) in Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589, 974, 1047/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor Lumiford Private Ltd Vs COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Ms. Mumaneni Vazra Laxmi- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 1012/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 For Stay IA No. 1011/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Yadavalli Sai Karunakar Erst. Liquidator, BS Limited & Anr	Ms. Lakshana Viravalli	Mr. M. Anil Kumar
14.	Contempt Case (AT) No. 2/2022	Shri Venkat Sudhakar Saththur Vs Dictasol (India) Pvt. Ltd. & 10 Ors.	Mr. S Ram Babu	Mr.P Elayaraj Kumar- R2
15.	IA No. 25 & 26/2024 (For Additional docs.) in Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

16.	IA No. 27/2024 (For Additional docs.) in Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
17.	IA No. 28/2024 (For Additional docs.) in Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
18.	IA No. 29/2024 (For Additional docs.) in Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
19.	IA No. 30/2024 (For Additional docs.) in Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
20.	IA No. 31/2024 (For Additional docs.) in Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
21.	IA No. 32/2024 (For Additional docs.) in Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
22.	IA No. 33/2024 (For Additional docs.) in Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
23.	IA No. 1418/2023 (For Condone Delay) In Comp App (AT) (CH) No. 115/2023 For Stay IA No. 1419/2023	Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors	Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. Venkata Rami Reddy- R5 R18-R22 Mr. Ch. Veeranjaneyulu, CS R8 Mr. Naresh Kumar Sangam- R13-R15

24.	IA No. 473 & 500/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	Padmakumar Erst. Director of Uthara Fashion Knitwear Ltd. Vs Stressed Asset Stabilization Fund (SASF) & Anr.	Ms. N Varsha	Mr.T Ravichandran R1
25.	IA No. 705/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 213/2023	Stressed Assets Stabilisation Fund (SASF) Vs Butchi Venkata Ramana Murthy Vadavalli, Erst. Director of Sri Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) No. 97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruvan Shah	Mr. Y Suryanarayana-R1
27.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr.T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
28.	Comp App (AT) (CH) (Ins) No. 350/2023	S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 6 Ors.	Mr. R Sanjeev	Mr. Pawan Jhabakh R4, R5
29.	Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors.	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana R3
WITH				

30.	Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors.	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana R3
31.	Comp App (AT) (CH) No. 50/2024 For Exemption IA No.790/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH	Mr. Avadh Narayan	M/s Cyril Amarchand Mangaldas- R1 R2
32.	Comp App (AT) (CH) No. 51/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH	Mr. Avadh Narayan	M/s Cyril Amarchand Mangaldas- R1 R2
33.	Comp App (AT) (CH) No. 55/2024 For Exemption IA No. 813/2024	Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr.	Mr. Avadh Narayan	M/s Cyril Amarchand Mangaldas- R1 R2
34.	Comp App (AT) (CH) (Ins) No. 61/2024 For Exemption IA No.187/2024	Scorpius Trackers Private Limited Vs Mytrah Energy (India) Pvt. Ltd	Ms. Priyanka Sethia	Mr. CV Shailandhran
35.	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
36.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
37.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	Ms. Krutika Raghavan- R2
38.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J.Karthiga, RP of GK Steel and Allied Industries Ltd. & 4 Ors.	Ms. Lily Francis	Mr. VV Sivakumar R1

39.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
40.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
41.	Comp App (AT) (CH) (Ins) No.347/2024 For Stay IA No. 951/2024	Maahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr.	Ms. Elamathi MS	Mr. Devvart Rana- R2/IRP
42.	Comp App (AT) (CH) (Ins) No. 373/2024 For Stay IA No. 1021/2024	M. Vijaya Raghava Reddy Suspended Director of ASR Engineering & projects Ltd. Vs Central Bank of India Ltd. Rep by Kamal Syed & Anr.	Ms. R Moneshaa	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr.T Ravichandran R1 Mr. K Moorthy- R2
44.	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt. Ltd. Vs Indian Renewable Energy Development Agency Limited & Anr.	Mr. Abhijeet Swaroop	Ms. Varsha Banerjee- R1 Mr. T Ravichandran R2
45.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt. Ltd.	Mr. M. Devaraj	Ms. S Yogalakshmi
46.	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs Dynamic Engineers Ltd. & Anr.	Ms. K. Jayasudha	Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon R2

47.	Comp App (AT) (CH) (Ins) No.373/2022 For Stay IA No. 876/2022	Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects, Chennai Pvt. Ltd. & Anr. WITH	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
48.	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr. WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah R1
49.	Comp App (AT) (CH) (Ins) No. 295/2022 To Adv. Hg. IA No. 207/2024	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr.	Mr. Pawan Jabakh	Ms Jayanthi K Shah R1 Mr. S Ramesh- R2
50.	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No.157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra & Anr	Mr. Anant Merathia	Ms. Poornima Hatti R1 Mr. Edward James R2
51.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Ms. Azra Rehman	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No.341/2023 Leave to file IA No.342/2023 For Exemption IA No.340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
2.	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No.252/2022 For Direction IA No.784/2022 To Implead IA No. 314, 1031/ 2022 & 1322/2023 Urgent Hearing IA No.1024/2022	Sheena Adarsh, Ex- Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & Anr. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
3.	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022 For Additional docs. IA No. 07/2024	S. Rajendran Vs South India Hotels Private Limited & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
4.	IA No.1023/2022 (To implead) in Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Additional docs. IA No. 3/2022 & 6/2024 For Urgent Hearing IA No.1022/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors.	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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